

MR. SPEAKER : This is very important. It is a matter between two States. Recently there has been a ruling of the Supreme Court on that issue and according to the judgment of the Court, action has been taken. That is what I understand. I do not think it is that urgent to be raised today. I will give you chance tomorrow morning. You please cooperate with me.

(Interruptions)

[Translation]

SHRI VISHAMBHAR PRASAD NISHAD (Fatehpur): Mr. Speaker, Sir, the people of the country want to know about 400 Skulls that have been recovered in Bodhgaya. Whose skulls are these? The Bihar Government as well as Central Government is keeping silent over it. Dalits are being killed in the strength of thousands at aferelaid place in Bihar. Poor people and Dalit farmers are fleeing to other states.

I demand that immediate action be taken in this matter after having a discussion during zero hour

14.47 hrs.

MATTERS UNDER RULE 377

- (i) **Need for Construction of a Pedestrian Sub-way at Railway gate on Ramghat Road in Aligarh, U.P.**

† [Translation]

SHRIMATI SHEELA GAUTAM (Aligarh) : Mr. Speaker, Sir, the Ramghat Road of Aligarh Parliamentary Constituency is a national highway and there is no Pedestrian overbridge near Railway crossing on this road, following which hundreds of accidents keep taking place. This overbridge is called killer bridge due to occurrence of accidents of that place. About 200 trains pass through it in 24 hours. It is a main line between Delhi and Calcutta.

Therefore, the Central Government is urged upon that order be given for immediate construction of overbridge along Ramghat road.

14.49 hrs.

(Shri P.M. Sayeed in the Chair)

- (ii) **Need for Early Conversion of Bhavnagar-Tarapur Railway line into Broadgauge**

SHRI RATILAL KALIDAS VERMA (Dhanduka) : Mr. Speaker, Sir, the demand for conversion of

Bhavnagar-Tarapur line under Bhavnagar Railway Division of Western Railways into a broad gauge line has been long standing.

In order to lay the Bhavnagar-Tarapur Railway line, the traffic and engineering survey was conducted few years ago on which crores of rupees were spent.

'Saurashtra Chamber of Commerce' of Bhavnagar and various social, academic, cultural, Governmental and Railway organisation have been making this demand from time to time and have launched agitations also.

The conversion of Bhavnagar-Tarapur Rail line into a broad gauge line will help lessen the distance and Bhavnagar division will not only be connected with Saurashtra, Kutch and Gujarat but would also be directly linked with Delhi, Mumbai, Calcutta, Madras and various other routes of the country

At present, the conversion of meter gauge lines into broad gauge lines is already being done in the country. Bhavnagar-Tarapur rail line should also be converted into broad gauge line now

Earlier Bhavnagar was state Railways. Later on it become Saurashtra Railways and then came under Western Railways. The Raja of Bhavnagar state had also kept few crore rupees in reserve for Bhavnagar-Tarapur broad gauge railway line. In spite of this, till date, this line has not been converted into broad gauge line. Although the Government had made a provision in the Rail budget during 1977-79 for this project, even then the work was never undertaken.

The Central Government is, therefore, requested to lay this line without further delay.

- (iii) **Need to Provide Adequate Financial Assistance to Government of Andhra Pradesh for providing Relief to the people affected by Recent Cyclones**

[English]

DR. T. SUBBARAMI REDDY (Visakhapatnam): Sir, the cyclonic storm and accompanying rains in Andhra Pradesh recently have caused a great damage to the State. The total number of deaths were 87. The worst hit was Chittoor District which accounted for 37. In Madanapalle town 26 persons were washed away in the floods following breaches. East Godavari was the most affected district in the coastal region with 13 deaths. Eleven people were killed in Kurnool, 8 in Mehbubnagar, 5 in Nellore, 4 each in Krishna and Cuddapah, 3 in Guntur and two in Anantapur. The total damage caused to the State